

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 6901 of 2019**

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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For the Petitioner : Mr. Birendra Kumar Jha, Advocate  
For the Respondent-State : AC to GA-IV

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5 / 08.09.2021 Two weeks' time, as prayed for, is allowed to the learned counsel for the petitioner to remove the defect, as pointed out by the office.

**(Dr. S. N. Pathak, J.)**

R.Kr.